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Title: Regarding the ordeal of allottees of plots in Rohini under a scheme floated by DDA in 1981.

DR. UDIT RAJ (NORTH WEST DELHI): Thank you Mr. Deputy Speaker, Sir. I am raising an urgent public importance issue pertaining to my North West Delhi Constituency.

In the year 1981, 82384 applicants had registered for plots in Rohini. This Scheme was floated by Delhi Development Authority. So far 25,000 registered applicants have not got their plots despite the fact that the Supreme Court had given clear-cut directions in the month of July that by 30th November, all the applicants should be given possession letters. But so far only 11,000 of them have received possession letters and the remaining 13,000 applicants are yet to get the letters. They have been running from pillar to the post for almost 33 years now.

I would request the hon. Minister of Urban Development to address their grievances at the earliest.

Thank you.